

Constitution and a separate Development Board for Konkan after amending this article for this purpose. They require in-depth examination from different angles, including legal and constitutional, before a final decision is taken.

[English]

Asian Development Bank Aid for Development of Agriculture in Hindu-kush Himalayan Region

1244. DR. C. SILVERA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Asian Development Bank has given any aid for the development of sustainable agriculture in the Hindu-kush Himalayan Region Phase Two;

(b) if so, the details thereof;

(c) whether the Asian Development Bank has assisted similar projects in other parts of the country;

(d) if so, the details thereof including the places selected therefor; and

(e) the terms and conditions of the Asian Development Bank for giving this aid?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) There is no project either existing or in the pipeline for ADB assistance for the development of sustainable agriculture in the Hindu-kush Himalayan Region Phase Two. ADB assistance has not at all been sought so far in the Agriculture Sector.

(c) to (e) Do not arise.

[Translation]

Display of Portraits of National Leaders in Official Premises

1245. SHRI MOHAMMAD ALI ASHRAF FATMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have issued any guidelines to various Ministries and Departments as well as to the State Governments/Union Territory Administrations on the display of portraits of national leaders in official premises;

(b) if so, the names of the national leaders selected therefor;

(c) whether the Government have issued instructions for the display of the portrait of the President of India in the official premises;

(d) whether the Government have taken notice of the display of various religious emblems, pictures and portraits as well as the installation of small shrines in official premises; and

(e) if so, the action taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (e) No instructions/guidelines have been issued regarding display of portraits/photographs of national leaders including the President and the Prime Minister of India. The matter has been left to the Heads of Departments to decide whether they should at all exhibit any portraits/photographs in the office premises/rooms and, if so, of which particular leader, ensuring that no controversy arises out of the display of any portrait.

Non-Registration of cases at Police Stations

1246. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of crimes are not registered at Police Stations of Union Territories;

(b) if so, the number of cases pending in courts against Police Officials as on date for non-registration of